

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 257 OF 2023

IN THE MATTER OF:

Balbir Dass

....PETITIONER

VERSUS

State of Punjab

....RESPONDENT

MEMO OF PARTIES (As per order dated 08.04.2024)

Balbir Dass

....PETITIONER

VERSUS

1. Member Secretary, Punjab Pollution Control Board

Vatavaran Bhawan, Nabha Road, Patiala, Punjab

Email: mshpcb@gmail.com / ppcbsee_zpl@yahoo.com

(Respondent No. 1)

2. Divisional Forest Officer, Ludhiana Forest Division, Ludhiana

H-J-693, New Professor Colony, Ludhiana, Punjab 141012

Email: pccfhoffpunjab@gmail.com / forestbranch702@gmail.com (Respondent No. 2)

3. District Magistrate, Ludhiana

District Administrative Complex, Ferozepur Road, Ludhiana

Email: dc.ldh@punjab.gov.in

(Respondent No. 3)

4. Parminder Singh, Sarpanch

Gram Panchayat, Kaddon, Tehsil Payal,

District Ludhiana-141421, Punjab

(Respondent No. 4)